GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION NO. 4214 ANSWERED ON 27.03.2023

Constitution of Executive Council

4214. DR. AMOL RAMSING KOLHE:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Universities Grants Commission (UGC) has issued guidelines to all Central Universities with regard to constitution of Executive Council and organizing its meeting in due course for various appointments of teachers/academicians and approval of new financial projects;(b) if so, the details thereof;

(c) whether the Vice-Chancellor of Banaras Hindu University (BHU) was appointed around a year ago, if so, the details thereof;

(d) the recommendation for approval of Executive Council of BHU received by the Government;

(e) the reasons for delay in constitution of Executive Council of BHU hampering its academics as well as administrative works; and

(f) the time likely to be taken in approval of Executive Council of BHU?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) and (b) Universities Grants Commission (UGC) has not issued any guidelines to Central Universities with regard to constitution of Executive Council.

(c) The present Vice-Chancellor in the Banaras Hindu University (BHU) has been, appointed on 13.11.2021.

(d) to (f) The proposal for appointment of members in the Executive Council of BHU is at advanced stage of finalisation. In order to continue the academic and administrative work in the situation where the meetings of the Executive Council or any other authority of the University cannot be held, Section 7(c) (5) of the BHU Act, 1915 envisages emergency powers to the Vice-Chancellor.
